assembling factory at Madras. The units are received in knocked down condition and assembled in this factory. Their capacity is 12 tractors a day or about 3,000 tractors a year. This firm has also proposed to start progressive manufacture of tractor component parts. A Bombay firm is negotiating in collaboration with a well-known U.S.A, manufacturer in a project for the establishment of a tractor factory at Bombay. It is understood that the firm is now carrying on experiments with different kinds of engines in order to ascertain their suitability under Indian conditions.

#### CENSUS REPORTS

- \*1115. Prof. Agarwai: Will the Minister of Home Affairs be pleased to state:
- (a) when the detailed Reports of the 1951 Census are expected to be published;
- (b) how much money was spent on the Census of 1951;
- (c) whether the Census figures will contain information regarding persons engaged in different small scales, village and Cottage industries in India; and
- (d) whether the 1951 Census figures will give any information about the number of persons in India who do not have any regular employment throughout the year, and those who are totally unemployed?

The Minister of Home Affairs and States (Dr. Katju): (a) Some of the 1951 Census publications have already been published and are in the library of the House. Almost all the other publications are expected to be published during the course of current financial year.

- (b) Work relating to the 1951 Census has not yet been completed. The overall estimate of expenditure is Rs. 150 lakhs.
- (c) No information on small scale industries was collected as part of the 1951 Census operations. A separate census of Small Scale Industries was conducted by State Governments either before or at the same time as the 1951 Census. The results of this Census will be given in the District Census Handbooks by the State Governments, if they so desire.
- (d) This topic was not included in the All-India questionnaire of the 1951 Census. Some State Governments have collected information about unemployment.

#### TUNG TREES

- \*1124. Jonab Amjad Ali: Will the Minister of Food and Agriculture be pleased to refer to the reply to starred question No. 518 asked on the 5th June. 1952 and state:
- (a) when the State of Assam has started the cultivation of Tung Trees of Chinese origin; and
- (b) whether Tung oil is a commercially feasible product?
- The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) Tung cultivation was first introduced in Assam in 1928-29.
- (b) Yes. As the oil has important uses in the water proofing, paints and varnish industries, it finds a ready market in India.

NEPAL BORDER (NATIONAL HIGHWAY)

\*1132. Shri Bibhuti Mishra: Will the Minister of Transport be pleased to state whether there is any proposal for construction of a National Highway along the Indian side of Nepal. border in Bihar?

The Minister of Railways and Transport (Shri L. B. Shastri): No, Sir.

NADIAD-KAPADWANJ NARROW GAUGE RAILWAY (PASSENGER AMENITIES)

- \*1133. Shri Dabhi: Will the Minister of Railways be pleased to state:
- (a) whether any amount was set apart during the year 1951-52, and/or is set apart for the year 1952-53, for passenger amenities, on the Nadiad-Kapadwanj Narrow Gauge Railway;
- (b) if the answer to part (a) above be in the affirmative, (i) what amount was set apart for the year 1951-52 and what amount is to be set apart for the year 1952-53, (ii) what amenities were provided during the year 1951-52 and are to be provided during the year 1952-53; and
- (c) what passenger amenities are provided at present on this railway?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) No amount was specifically set apart in 1951-52 for provision of passenger amenities on the section. A lump sum amount of Rs. 10,000 is proposed to be spent for the purpose in 1952-53.

(b) During 1952-53 it is proposed to provide additional benches at Kathalal station and cement concrete flooring in the waiting halls at Kathalal and Vina stations. The Railway Administration are examining what other works can be provided within the allotted amount.

(c) Class III Waiting Halls and Latrines for passengers on platforms are provided at all stations. There is an Upper Class waiting room at Kapadwanj and a water tap for passengers at Torna. Reinforced cement concrete benches have been provided at Vina, Mahudha, Kathalal, Torna and Kapadwanj and cement concrete flooring in the waiting hall at Mahudha.

## LAND UNDER DRY CONDITIONS

- \*1134. Shri Chinaria: Will the Minister of Food and Agriculture be pleased to state:
- (a) the area of land in India which is under 30" average annual rainfall;
- (b) the area of above land which is under irrigation excluding the area under double cropping; and
- (c) what part of this arid land is expected to come under irrigation during the next ten years, through the various projects?

# The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) 275-2 million acres (gross area).

- (b) 13.733 million acres (approximately).
- (c) The additional area to be brought under irrigation in this zone by all the projects included in the Five Year Plan is 2.072 million acres by 1955-56 and 5.127 million acres on full development.

#### RATIONING IN U. P.

\*1135. Shri Sinhasan Singh: Will the Minister of Food and Agriculture be pleased to state whether Uttar Pradesh is a surplus, self-sufficient or deficit State in matters of food?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): On the basis of exports and imports under the Basic Plan of distribution of foodgrains during the last few years U.P. can be treated as a deficit State on the whole.

#### DINDIGUL-GUDALUR RAILWAY LINE-

- \*1136. Shri K. S. Gounder: Will the Minister of Railways be pleased to state:
- (a) whether there is any scheme for construction of a new Railway Line from Dindigul to Gudalur;

- (b) if so, at what stage the scheme stands at present; and
- (c) when the construction of the line will be taken up?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Such a scheme was considered by the Central Board of Transport. The construction of the portion between Theni and Gudalur, in continuation of the Madura-Theni line, was approved and it was decided to drop the proposal for the construction of the remaining portion between Dindigul and Theni.

- (b) As decided by the Central Board of Transport, the construction of the Theni-Gudalur line will be reviewed in October 1952.
- (c) I am not in a position to state at present when the construction will be taken up.

#### MOBILE POST OFFICES

- \*1138. Shri Raghuramaiah: Will the Minister of Communications be pleased to state:
- (a) the number of Mobile Post Offices established during 1951-52;
- (b) the States in which they are established; and
- (c) the expenditure incurred on those Post Offices?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 4.

- (b) Delhi, Madras and U.P.
- (c) Delhi—Rs. 1,122/10/3 per month. Madras—Rs. 971/12/- per month. Kanpur—Rs. 562/6/- per month. (2 Mobile P. Os.)

### Indian Arms Act. 1878

\*1139. Shri Radshah Gupta: Will the Minister of Home Affairs be pleased to state whether a proposal is under consideration for the amendment of the Indian Arms Act, 1878 and the Rules made thereunder?

The Minister of Home Affairs and States (Dr. Katju): There is no proposal at present to amend the Indian Arms Act 1878. The Rules made thereunder have been amended from time to time, the current version being "the Indian Arms Rules 1951" which incorporate the amendments required by Constitutional changes. Amendments required to these Rules, as a consequence of extension of the Indian Arms Act 1878 to all Part B States by the Part B States (Laws) Act, 1951, are at present under consideration,